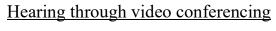
CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



T.A./61/9358/2020

This the 30th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

- Feroz Din age 25 years
 S/o Sh.Samadullah Sheikh
 R/o Ganika Tehsil & District Doda.
- Riyaz Ahmad age 24 years S/o Sh. Mohd Akbar R/o Bhrote Bar Shalla Tehsil Thathri District Doda.
- 3. Ramesh Kumar age 28 years S/o Sh. Bishan Lal R/o Chak Chhuchatter Tehsil & District Doda.
- 4. Shahnawaz age 24 years S/o Mod. Iqbal R/o Dhrie Tehsil Gandoh District Doda.
- Mohd. Ishaq age 23 years,
 S/o Sher Mohd.
 Chhuchatter Tehsil & District Doda.
- Braham Rattan age 22 years, S/o Swami Raj R/o Bar Shalla Tehsi Thathri District Doda.

Applican

(Advocate: None)

Versus.

1. State of Jammu & Kashmir, through Director General of Police Jammu



- 2. Deputy Inspector General of Police, Range Batote.
- 3. Senior Superintendent of Police, Doda.
- 4. Additional Superintendent of Police, Ramban
- 5. Additional Superintendent of Police, Doda.
- 6. Angraz Singh S/o Madho Lal R/o Shaya Doda.
- 7. Farooq Ahmad S/o Ghula Qadir R/o Chakka Doda.
- 8. Bhader Singh S/o Lekh Raj Pura Balla Dada.
- 9. Sunil Singh S/o Tek Chand R/o Nandana Doda.
- 10. Imtiyaz Ahmad S/o Ghulam Ali R/o Khellani Doda.
- 11. Farhat Abass D/o Abdul Gani, R/o Bhatyas Doda.
- 12. Kuldeep Kumar S/o Bhag Mal R/o Bharthi Doda.
- 13. Naresh Kumar S/o Ram Ratta R/o Dalwaha Doda.
- 14. Shah Hussain S/o Abdul Latief Wani R/o Budwar Dada.
- 15. Mohd. Ishtaq Ganaie S/o Shokezt Ali Ganaie R/o Dharaja Doda.
- 16. Kuursheed Ahmad Butt S/o Abdul Latief Butt R/o Phagsoo Doda.
- 17. Ranjeet Singh /o Chatru Ram R/o Bharthi Doda.
- 18. Inayatulla Butt S/o Ahumduyllah Bhat R/o Gowald Doda.
- 19. Ramesh Kumar S/o Hira Lal R/o Chanti Bala Doda.
- 20. Jarnail Singh S/.o Churu Ram R/o Natwas Doda.
- 21. Shafkat Ali S/o Mohd. Shafi Rather R/o Chanda Doda.
- 22. Mohd. Fafi S/o Taj Mohd R/o Champal Doda.

(Advocate: - Mr. Rajesh Thappa, DAG)

ORDER [ORAL]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Despite sending the pin to the learned counsel for the applicants, he has not appeared for the Video Conference. He has also not picking up the phone.

2. Shri Rahesh Thappa, learned counsel for the respondents is present.

- 3. The Hon'ble High Court vide its order dated 20.10.2020 directed the applicants to appear before this Tribunal on 30.12.2020 i.e. today. Neither the applicants nor the learned counsel for the applicants put in appearance on behalf of the applicants.
- 4. It appears that applicant has lost interest in prosecuting the case. Hence, the same is dismissed due to non-appearance of applicants. No costs.

(RAKESH SAGAR JAIN) MEMBER (J)

Ak/-